

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

14. M.A. 537/2020

IN

C.P.(IB)-1864(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.02.2020**

NAME OF THE PARTIES: Reliance Asset Reconstruction Company Limited

v/s.

Narendra Plastic Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both the side present. At the request of both the sides, list
this matter on 16.03.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)